

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 541/2016
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Logix Estates Pvt. Ltd.
V/s
Logix Developers Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 433(e),434&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Vijay Nair, Adv. Mr. Prashant Jain, Adv.		} Petitioner	
2.	MR L.K. BHUSHAN, ADV. MR. AMERUDHARANKUMAR, ADV.		} Caveator	

ORDER

Learned Counsel for the parties have made a joint statement that talks for amicable settlement are in progress and sometime be granted for finalising the same. Accordingly, hearing is deferred to 3rd of August 2017.

List on 3th of August, 2017.

sd/-
(CHIEF JUSTICE M.M KUMAR)
PRESIDENT

sd/-
(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta